

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**R.O.C.No.8/2023-RC**

**Dated:17/01/2024**

**Ref:** High Court's Notification in R.O.C.No.8/2023-RC,  
dated: 20/12/2023.

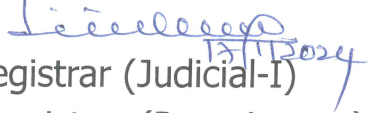
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In continuation to the notification under reference cited, it is to inform that the candidate with the following hall ticket No.238012133 is de-selected for appointment to the post of System Assistant in the High Court Service under Notification No.8/2023, dated: 11/01/2023 for the reason that he is not having the requisite educational qualification as prescribed in the Recruitment Notification.

It is further informed that, next meritorious candidate with Hall Ticket No.238014978 is provisionally selected for appointment to the post of System Assistant in the High Court Service in place of the said deselected candidate, duly following the Rule of Reservation.

Date: 17-01-2024,

Place: Hyderabad.

  
Registrar (Judicial-I)  
F.A.C Registrar (Recruitment)